

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1185
TO BE ANSWERED ON 11.02.2021

ACCESS TO AAROGYA SETU OPEN API

1185: SMT. PHULO DEVI NETAM:
SHRI AKHILESH PRASAD SINGH:
SHRI DIGVIJAYA SINGH:
DR. AMEE YAJNIK:

Will the Minister of Electronics and Information Technology be pleased to State:

- (a) whether the National Informatics Centre has refused to provide the list of companies that have access to the Aarogya Setu Open API (Application Programming Interface);
- (b) if so, the reasons therefor;
- (c) if not, the details thereof including the list of companies with access to Aarogya Setu Open API;
- (d) the list of integration service providers in relation to the Aarogya Setu App;
- (e) whether Government has entered into any agreement with companies using Aarogya Setu Open API services; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)

(a): Yes Sir, National Informatics Centre had received an RTI request for providing the list of organizations who have registered for the Aarogya Setu Open API. The request was denied.

(b): Sharing the details of the organizations is in violation of the Aarogya Setu Privacy Policy.

(c): NA, as per point (a).

(d): Aarogya Setu App interfaces with the following services :

- e-pass - For displaying e-pass issued to users for travel during lockdown
- Ayushman Bharat - For IVRS based telephonic health assessment
- ICMR - For data on covid-19 testing and statistics

(e): Yes, Sir.

(f): The organizations registering for Open API service agreement need to abide by the Open API Terms of Service. The Aarogya Setu Open API Terms of Service is available at: <https://openapi.aarogyasetu.gov.in/tandc>
